

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3934  
ANSWERED ON:30.04.2012  
POLLUTION IN SAI RIVER  
Singh Rajkumari Ratna

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has made any efforts to make Sai River in Uttar Pradesh Pollution free;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the nature of pollutants found in Sai River at present alongwith the details?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to (d) Based on project proposals received from the concerned State Governments, projects for river pollution abatement are sanctioned by the Central Government under National River Conservation Plan. No Detailed Project Report has been received from the State Government for pollution abatement of river Sai in Uttar Pradesh under this Plan. As per information received from the Central Pollution Control Board, U.P. Pollution Control Board and U.P. Jal Nigam, river Sai receives treated wastewater from industries of Raebareli and domestic sewage from Pratapgarh and Raebareli. The river water quality data indicates that it is only suitable for fish propagation and irrigation purposes. The U.P. Government has provided funds for construction of a sewage treatment plant of 8.95 million litres per day capacity at Pratapgarh for treatment of sewage generated in the town.